

**BEFORE THE NATIONAL GREEN TRIBUNAL – (SOUTH ZONE)  
CHENNAI**

**Application No. O.A. 125 / 2021**

B. Balakrishnan,  
S/o. Rengarajan,  
Lalpuram & Post,  
Chidambaram Taluk,  
Cuddalore District .

.... Applicant

-Vs-

1. The District Collector,  
Cuddalore District.
2. The Sub Collector,  
Chidambaram.
3. The Thasildar,  
Chidambaram.
4. The Commissioner,  
Chidambaram Municipality.
5. The Executive Engineer,  
P.W.D. Chidambaram.
6. The District Environmental Officer,  
TNPCB, Cuddalore.
7. The Executive Engineer,  
Tamil Nadu Water & Drainage Board,  
Cuddalore.
8. The Block Development Officer,  
Kumaratchi Panchayat Union,  
Cuddalore District.

.... Respondents

**STATUS REPORT FILED BY THE 8<sup>TH</sup> RESPONDENT**

I, R.Mohanraj, aged 56 years, and presently working as Block Development Officer, Kumaratchi Panchayat Union, Kattumannarkoil Taluk, Cuddalore District do hereby solemnly swear and state as follows.

I am the 8<sup>th</sup> respondent in the above application, pending before this Tribunal. As the Block Development Officer, I am well aware of the facts of this

case and I am filing this Status Report as per the directions of this Hon'ble Tribunal.

It is respectfully submitted that the averments of the applicant in Para 5, 9 and 12 that the width of the Canal situated in C.Thandeswaranallur Village Survey Nos. 15, 14, 40 and 48 have been reduced to 10 ft. from 25 to 30 ft. is true. The residents of the 1<sup>st</sup> street, in Sivasakthi Nagar have constructed Pucca Drainage Pipes drain their domestic Sewage into the Canal and the residents of Santhi Nagar, Usuppur Village, Kumaratchi Union have constructed Pucca Drainage that drains into the Canal Water and contaminates it is also true.

This Respondent humbly submits this in pursuance of the order of this Tribunal dated 06.08.2021 and even before that this Respondent has issued notices through the Executive Officer and Village Panchayat Presidents of Usuppur Village Panchayat to the encroachers in Pulichamedu in Usuppur Village Panchayat requesting them to clear the encroachments within 3 weeks. This Respondent is also waiting for necessary directions from the District Administration to evict the encroachers in Pulichamedu. Likewise Public Notice has been issued to the residents of Sivasakthi Nagar, S.R. Nagar and M.K. Thottam requesting them to stop the letting in of the Sewage Water into the Canal.

This Respondent submits that the encroachers in and around Usuppur and Chidambaram Non Municipal Village has been identified and this Respondent has submitted the details of the encroachers to the District Administration and is awaiting for suitable direction from higher authorities for evicting the encroachers.

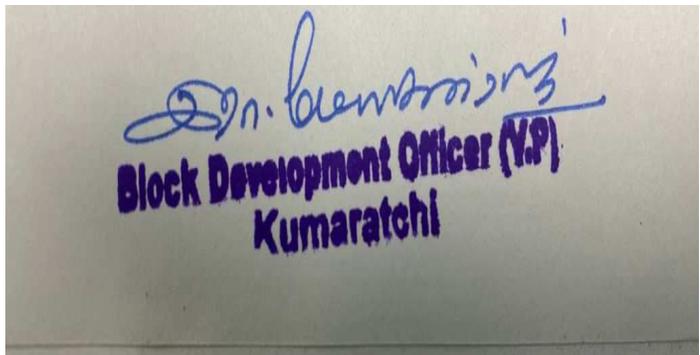
In addition to that this Respondent had inspected the Canal and has drafted a proposal for purifying the effluent discharge of Sewage Water through Aerobic Method, by installing Trash Tank, Aerobic Treatment Unit. Disinfection Chamber, Pumping Tank. The approximate cost of the Project is Rs. 16,70,73,000/- (Rupees

Sixteen Crore Seventy Lakh and Seventy Three Thousand Only). This Proposal has been sent to the Collector of Cuddalore District by this Respondent's Letter dated 23.08.2021.

This Respondent humbly submits and prays this Hon'ble Tribunal may be pleased to record this Status Report and pass any order or orders as the Hon'ble Tribunal may deem fit and proper. This Respondent submits that this Respondent will abide the orders of this Hon'ble Tribunal.

### **Verification**

I, R.Mohanraj, the 8<sup>th</sup> Respondent herein do hereby verified the contents of this Status Report and they are true to my personal knowledge based on the records and I have not suppressed any facts.



The image shows a handwritten signature in blue ink, which appears to be 'R. Mohanraj'. Below the signature is a blue official stamp that reads 'Block Development Officer (V.P.) Kumaratchi'.

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**Status Report filed by the 8<sup>th</sup> Respondent**